

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.141. CP/19(AHM)2022

Proceedings under Section 73(4) & 76(2) of Co.Act, 2013

IN THE MATTER OF:

Muljibhai Karamshibhai Patel & Anr
V/s
Aditya Ultra Steel Ltd

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Petitioner : Mr. Chetan Patel, Ld. PCS
For the Respondent : Ms. Pragati Bansal, Ld. Adv.

ORDER

Learned Counsel for the Petitioner appears and seeks some time to file Vakalatnama and Affidavit in Reply. It is to be done within two weeks by giving copy to the other side.

Matter to appear for further consideration on 21.12.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)